Mentioning

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 168/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23th June, 2017, 10.30 A.M

Name of the Company Under Section		M/s Naresh Kumar & Co. Pvt. Ltd -Vs- Kalyanpur Cements Ltd  9 IBC		

1. Mr. Rudnadel Cheudhi, Advocate

petitions petitions Asu 22/1/2017

1. Shannak Mitra, Adv. for Kalyanpur Coments Ut. 2. Arma Gretz 128

AR-23/6/17 23/6/17 23-06-2017 – CP No. 168/KB/2017/ – Naresh Kumar & Co. Pvt. Ltd. Vs. Kalyanpur Cements Ltd.

## ORDER

The matter is put up on mentioning by the interim Insolvency Resolution Professional, namely, Mr. Arun Kumar Gupta, with a notice to the petitioner, Operational Creditors.

The Ld. Lawyer on behalf of the Company is also present.

Perused the record. The IRP has submitted his report. The same may be kept in the record.

The matter has already been fixed on 06-07-2017.

Let the matter be fixed for necessary orders on the date fixed as before.

MANORAMA KUMARI MEMBER(J)